



**BY SPEEDPOST/e-mail**

भारत सरकार GOVERNMENT OF INDIA  
वित्त मंत्रालय MINISTRY OF FINANCE  
राजस्व विभाग DEPARTMENT OF REVENUE  
केन्द्रीय अप्रत्यक्ष कर और सीमा शुल्क बोर्ड

CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS

सीमा शुल्क आयुक्त का कार्यालय  
OFFICE OF THE COMMISSIONER OF CUSTOMS

सीमा शुल्क गृह, विल्लिंगटन आईलैंड, कोच्चिन

CUSTOM HOUSE, WILLINGDON ISLAND, COCHIN-682009

Sevottam Compliant



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Ph: 0484-2666861-64/774/776

F.No. S33/05/2020-AEO Cell Cus.

Date: 23.04.2020

To

1. The Director General, Narcotics Control Bureau, Ministry of Home Affairs, West Block, No. 1, Wing No. 5, R. K. Puram, New Delhi - 110 066.
2. The Director General, Directorate of Revenue Intelligence, 'D' Block, I.P. Bhawan, I.P. Estate, New Delhi - 110 002.
3. The Director General, Directorate General of Goods & Service Tax Intelligence, West Block VIII, Wing No. VI, 2<sup>nd</sup> Floor, R. K. Puram, New Delhi - 110 066.
4. The Commissioner, Directorate of Legal Affairs, 4<sup>th</sup> Floor, Rajendra Bhawan, 210, Deendayal Upadhyay Marg, New Delhi - 110 002.
5. The Additional Director General, Directorate General of Systems, Risk Management Division, 13, Sir Vithaldas Thackersey Marg, Opp Patkar Hall, New Marine Lines, Mumbai - 400 020.
6. All Chief Commissioners, Customs, Customs (Prev.), Goods & Service Tax, Goods & Service Tax (Audit).

Sir/Madam,

Sub: Legal verification of AEO application of M/s. Extra Weave Pvt. Ltd. under AEO program-Reg.

Please refer to the letter F.No.450/179/2009-Cus IV Pt dated 02.01.2017 issued by the Director Customs and the letter F. No.1380/65/2016 dated 11.01.2017 of PM AEO DGPM on the above subject matter and Para iv of CBEC Cir 03/2018 dt.17.01.2018 (available on CBEC website (Home -> Departmental Officers -> System / Home -> Public Information -> Indian AEO Programme).

It is requested that details as mentioned below against the above applicant and its Director / Proprietor/Partner Person entities may be sent to this office on this office e-mail id: **aeocell.cochin@icegate.gov.in** within 14 days from date of issue/upload of this letter on CBEC website.

I. Show Cause Notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax / GST has been collected from customers but not deposited to the Government.

II. Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.

III. Ratio of disputed duty demand or Drawback demanded or sought to be denied in SCN issued under Custom Act 1962) other than those mentioned in I & II above during last three Financial Year to the total duty paid or Drawback claimed during the same period i.e. last three Financial Year.

The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/Govt., details may be communicated.

These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the Customs Circular No.33/2016 dated 22.07.2016.

In case no comments are received within 14 days, it will be presumed that you have no objection in granting "AEO" status to the above applicants.

Yours faithfully

  
(S.SRIMATHI)

**Additional Commissioner of Customs  
Custom House, Cochin.**

**Encl: as above**

Copy to:

1. The AEO Programme Manager, Directorate of International Customs, Central Board of Excise & Customs, Jeevan Bharti Building 2<sup>nd</sup> Tower, 5<sup>th</sup> Floor, Connaught Place, New Delhi - 110 001.
2. The J. S., Customs, CBIC, North Block, ICEGATE, Directorate of Data Management, Customs and Central Excise, 3rd Floor, A-Wing, Pushpa Bhawan, Madangir, New Delhi-110062.
3. The Addl. Director General Systems, ICEGATE, Directorate of Data Management, Customs and Central Excise, 3rd Floor, A-Wing, Pushpa Bhawan, Madangir, New Delhi-110062.
4. EDI for uploading to CBIC Website.

**Annexure**

**Places of Business of M/s. Kerafibertex International Pvt. Ltd.**

Sl. No.	Particulars	IEC/PAN	Address	Activity
1.	Manufacturing unit	3900000077/AABCK4613P	M/s. Kerafibertex International Pvt. Ltd., Plot No. 53-57, Kinfra (EPIP), Infopark P.O, Kakkanad, Cochin, Kerala - 682 042	Manufacturing unit, Import and Export cargo handling location

**List of Directors of M/s. Kerafibertex International Pvt. Ltd.**

Sl. No.	Name	Address	PAN	PP No.
1.	Dr. K. Ellangovan	Chairman, Principal Secretary, Industries & NORKA. Govt. Of Kerala, Thiruvananthapuram.	-	-
2.	Mr. Koichi Ogata	1-29-30 Masago, Inaraki City, Osaka, Japan	-	TK7560260
3.	Mr. Hidenori Takemiya	4-99, Gakuendaiwa-cho, Nara-city, Nara, Japan	-	-
4.	Mrs. Radha Unni,	River View, 21/6, 4 <sup>th</sup> Main Road, Gandhi Nagar, Adyar, Chennai - 600 020	AAAPU1518P	-
5.	Mr. E. Nandakumar	Chaitanya, 16/478, Peroor Road, North Fort Gate, Tripunithura, Ernakulam - 682 301.	-	Aadhar : 4807 9789 2739
6.	Mr. Yoichiro Sakuma	2-12-8, Shirasagi, Nakano-ku, Tokyo, Japan	-	TZ0640863
7.	Mr. M. Jaichandren	No. 422, South 2 <sup>nd</sup> main road, Sri kapaleeswarar Nagar, Nellankarai, Chennai - 600 115	-	-
8.	Dr. Shinya Takahashi	Uematsu-Cho, Yao, Osaka, Japan	IDLPS5353C	-
9.	Mr. Sajiv K. Menon	Flat No. 13 D, Silver Streak, Vidya Nagar Link Road, Panampilly Nagar, Kochi - 382020	AASPS2624N	-